

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no. 93 of 2013, IA No. 153 of 2013  
& IA No. 154 of 2013**

**Dated : 12<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M/s. Hi-Tech Carbon ... Appellant(s)  
Versus  
U.P. Electricity Regulatory Commission  
& Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Vinod K. Upadhaya, Sr. Adv.  
Mr. Syed Shahid Husain Rizvi**

**Counsel for the Respondent (s): Mr. Pradeep Misra with  
Mr. Manoj Kr Sharma and  
Mr. Daleep Kr. Dhayani for R-2 to R-4.  
Mr. Sanjay Singh for R-1**

**ORDER**

The Learned Senior Counsel and Learned Counsel for all the parties have filed their respective written submissions after serving copy on the other side.

**Judgment is Reserved.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**